

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED;

Date of commencement of CIRP: 09.11.2023;

List of creditors as on : 06.05.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EMAIMI REALITY LIMITED	24.11.2023	1,092,998,423.00	1,092,998,423.00	Unsecured	-	NO	79.65	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
2	JINDAL MERCANTILE PRIVATE LIMITED	23.11.2023	2,066,889.00	2,066,889.00	Unsecured	-	NO	0.15	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
3	PATANGI TRADE AND HOLDINGS PVT. LTD.	20.11.2023	3,712,190.00	3,712,190.00	Unsecured	-	NO	0.27	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
4	DHOLAI TEA COMPANY PRIVATE LIMITED	20.11.2023	12,630,192.00	12,630,192.00	Unsecured	-	NO	0.92	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
5	SEVA MARKETING PRIVATE LIMITED	06.12.2023	6,051,644.00	6,051,644.00	Unsecured	-	NO	0.44	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
6	B N KEDIA & COMPANY PRIVATE LIMITED	08.01.2024	51,643,666.00	45,489,151.81	Unsecured	-	NO	3.31	-	-	6,154,514.19	-	Claim admitted as per the information and documents submitted by the financial creditor
7	UPLINK PROPERTIES PRIVATE LIMITED	06.02.2024	14,590,817.00	14,590,817.00	Unsecured	-	NO	1.06	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
8	N R VINCOM PVT. LTD.	23.11.2023	4,526,889.00	4,526,889.00	Unsecured	-	NO	0.33	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor

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9	SANYO MERCHANTS PRIVATE LIMITED	28.12.2023	149,784,343.00	-	Unsecured	-	YES	-	-	-	-	149,784,343.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. In response the creditor has filed Form C to us. After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result, till now the claim is not admitted.
10	AD AND ASSOCIATES FINANCE PVT. LTD	06.12.2023	169,122,395.72	-	Unsecured	-	YES	-	-	-	-	169,122,395.72	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result, till now the claim is not admitted. Further the creditor has declared in Form C that they are not a related party to the CD as per section 5(24) of the code, however from the available records it is observed that they are related to the CD. In this regard the RP has sought clarification from them however, till now no responses received.

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11	FORT INFRASTRUCTURE DEVELOPMENT PVT. LTD.	22.11.2023	196,422.00	-	Unsecured	-	YES	-	-	-	-	196,422.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP/RP informed the creditor to file appropriate forms to determine the nature of debt. Even after repeated requests (last being sent on 02/03/2024) the creditor has not revised the form and is not able to state the nature of debt. As a result till now the claim has not been admitted.
12	GUJRANI FOODS PRIVATE LIMITED	05.12.2023	6,966,588.00	661,958.00	Unsecured	-	NO	0.05	-	-	-	6,966,588.00	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
13	SMIT. CAPITAL SERVICES PVT. LTD.	07.12.2023	8,197,886.00	-	Unsecured	-	NO	-	-	-	-	8,197,886.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The creditor has submitted the documents and the IRP is in process of verifying these details. Further as per the books of accounts of the CD reflects that an amount of Rs. 87,46,317.00 is receivable as on 31.03.2023. Hence the IRP/RP has requested the creditor for reconciling the dues. The request has been made on 18.03.2024. As a result, the claim till now has not been admitted.

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14	AVIRAL MARKETING PVT. LTD.	07.12.2023	70,660,056.00	8,000,000.00	Unsecured	-	NO	0.58	-	-		62,660,056.00	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
15	TRINETRAM CONSULTANTS PRIVATE LIMITED	07.12.2023	50,870,413.00	11,700,000.00	Unsecured	-	NO	0.85	-	-	39,170,413.00	-	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. Hence, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
16	PRIME CAPITAL MARKET LIMITED	30.12.2023	52,735,342.00	-	Unsecured	-	NO	-	-	-		52,735,342.00	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The last request was made on 02/03/2024. However the required details have not been shared. As a result till now the claim is not admitted. Further no outstanding balance is appeared in the books of accounts of the CD.

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17	JMD VENTURES LIMITED	30.12.2023	155,071,233.00	60,000,000.00	Unsecured	-	NO	4.37	-	-	95,071,233.00	-	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
18	JMD SOUNDS LIMITED	30.12.2023	22,243,288.00	10,000,000.00	Unsecured	-	NO	0.73	-	-	12,243,288.00	-	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
19	JMD BROADCASTING LIMITED	30.12.2023	14,313,247.00	-	Unsecured	-	NO	-	-	-	-	14,313,247.00	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The last request was made on 02/03/2024. However the required details have not been shared. As a result till now the claim is not admitted. Further the name of company has changed from AALAP PERFORMING ARTS NETWORK PRIVATE LIMITED to JMD BROADCASTING LIMITED . The company is dormant under Section 455 where the company is not suppose to receive or make any payment.

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20	RICHA FISCAL SERVICES PVT. LTD.	06.12.2023	10,000,000.00	-	Unsecured	-	YES	-	-	-	10,000,000.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
21	RAJARHAT BUILDERS PVT. LTD.	06.12.2023	9,095,623.35	-	Unsecured	-	YES	-	-	-	9,095,623.35	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	

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22	KALPATARU AGENCY PRIVATE LIMITED	06.12.2023	9,236,965.58	-	Unsecured	-	YES	-	-	-	9,236,965.58	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
23	DAKORJI PROPERTIES LIMITED	06.12.2023	30,855,136.00	-	Unsecured	-	YES	-	-	-	30,855,136.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	

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24	RAJARHAT HOUSING PVT. LTD.	06.12.2023	6,960,810.97	-	Unsecured	-	YES	-	-	-	6,960,810.97	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
25	MADONA REAL ESTATES PRIVATE LIMITED	06.12.2023	4,752,676.00	-	Unsecured	-	YES	-	-	-	4,752,676.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	

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26	VAIBHAV KATHOTIA	06.12.2023	5,887,165.29	-	Unsecured	-	YES	-	-	-	5,887,165.29	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 03/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
27	KANCHAN KATHOTIA	06.12.2023	661,557.55	-	Unsecured	-	YES	-	-	-	661,557.55	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 03/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result, till now the claim is not admitted.	

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28	VARUN KATHOTIA	06.12.2023	1,951,710.63	-	Unsecured	-	YES	-	-	-	1,951,710.63	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP/RP has also given several reminders (last being sent on 03/03/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
29	SHREE SALASAR PROPERTIES AND FINANCE PVT. LTD.	22.02.2024	18,330,959.00	18,330,959.00	Unsecured	-	NO	1.34	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
30	SINKI COMMODITIES PRIVATE LIMITED	05.03.2024	67,480,988.00	67,480,988.00	Unsecured	-	NO	4.92	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
31	STARLITE VYAPAAR LIMITED	27.02.2024	12,250,740.00	12,250,740.00	Unsecured	-	NO	0.89	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
32	URJA FABRICS PRIVATE LIMITED	06.03.2024	1,743,000.00	1,743,000.00	Unsecured	-	NO	0.13	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	

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33	MOUNTVIEW VINCOM PRIVATE LIMITED	20-03.2024	5,180,685.00	-	Unsecured	-	NO	-	-	-	-	5,180,685.00	The claim has been filed after the 90th day of the process, hence the RP has communicated to the creditor to state the reasons for delay in filing of claim.
34	Grandeur Corporation Pvt. Ltd.	04.04.2024	1,500,000.00	-	Unsecured	-	NO	-	-	-	-	1,500,000.00	The claim is under verification, further the claimant has submitted the claim after 90 days hence the RP is in a process of seeking explanation from the creditor for delay in filing the claim.
35	Ayush Conclave	16.04.2024	1,934,822.00	-	Unsecured	-	NO	-	-	-	-	1,934,822.00	The claimant being an operational creditor has wrongly filed Form C instead of Form B
TOTAL			2,076,204,763.09	1,372,233,840.81		-		100.00	-	-	152,639,448.19	551,993,432.09	